

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ARMORBLOX PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	ARMORBLOX PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12 TH DECEMBER 2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, BANGALORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U73100KA2019FTC130605
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	201, Prestige Sigma, #3, 2nd Floor, Prestige Sigma, Vittal Mallya Road, Bangalore, Karnataka - 560001, India.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12 TH MARCH 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY, COIMBATORE - 641038, TAMILNADU, INDIA. Email: vasudevangopu.ip@gmail.com; vasudevanacs@gmail.com Telephone No: 0422-4347063 Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	11 TH APRIL 2024

Notice is hereby given that ARMORBLOX PRIVATE LIMITED has commenced voluntary liquidation on 12th March 2024.

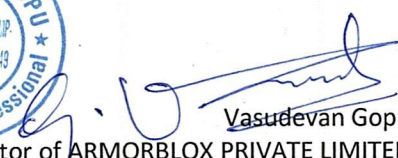
The stakeholders of ARMORBLOX PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 11TH APRIL 2024 to the liquidator at the address mentioned against item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14-03-2024
Place: Coimbatore




Vasudevan Gopu
Liquidator of ARMORBLOX PRIVATE LIMITED
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849